

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 19th JULY, 2024, 02:30 P.M.

**IA(Comp. Act.)/9/GB/2024
In CP/30/GB/2023**

**Present: 1. Hon'ble Member (Judicial), Shri Deep Chandra Joshi
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	The Registrar of Companies, NER Vs Moonlight Associates Ltd. 2. Abu Sadeque Ishtiaque Ahmed Choudhury, 3. Nityananda Nath & 4. Ferdousi Begum Choudhury.
Under Section	U/s 271 (c) & (d), R/w 271 (1) & 272 (3) of Companies Act, 2013

For Petitioner (s) : Mr. K. Arvind, AD, RD NER

For Respondent (s) : Mr. N. Jain, CS

ORDER

IA (Comp. Act)/9/GB/2024

Ld. Authorized Representative CS Mr. N. Jain appears on behalf of the Applicant herein, who is R-2 in the main Petition CP/30/GB/2023. This is an application filed to condone the delay of 11 days in filing their reply. Ld. Authorized Representative attributes ill-health of his client to be the reason for the delay. In consideration of his submissions, delay condoned and the reply which has already been served on the opposite party, taken on file.

Accordingly this matter is allowed and **disposed of**.

CP/30/GB/2023

Ld. AD, Mr. K. Arvind is present on behalf of RD, NER. R-2 is represented by Ld. Authorized Representative CS Mr. N. Jain. No appearance for other Respondents.

List the matter for further consideration on **23.08.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
Deep Chandra Joshi
Member (Judicial)